

Annexure-4

Name of the corporate debtor: MOUNTAIN EDGE TOURS AND HOLIDAYS PRIVATE LIMITED; Date of commencement of liquidation: 25.06.2024; List of stakeholders as on: 24.08.2024

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted				
1	Shriram Finance Limited (Merged Identity of M/S Shriram City Union Finance Limited)	26-07-2024	₹ 10,67,00,936.00	₹ 10,67,00,936.00	Unsecured Financial Loan	₹ 10,67,00,936.00	48.04%	-	-	-	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
2	ECL Finance Limited		₹ 1,86,82,203.00	₹ 1,86,82,203.00	Unsecured Financial Loan	₹ 1,86,82,203.00	8.41%	-	-	-	As per IBBI Notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38"
Total			₹ 12,53,83,139	₹ 12,53,83,139	-		56.45%	-	-	-	